

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

REVIEW PETITION NO: 70/97 IN O.A. 59/96

CORAM:

HON'BLE SHRI M.R.KOLHATKAR, MEMBER(A)

HON'BLE SHRI A.K.MISHRA, MEMBER(J)

Tarachand H.Nandeshwar

.. Applicant
(Review Petitioner)

-versus-

Union of India & Ors.

.. Respondents

Tribunal's Order on Review
Petition by circulation
(Per M.R.Kolhatkar, Member(A))

Date: 27-08-97

In this Review Petition the review petitioner(original applicant) has sought review of our oral order dt. 17-3-1997 on the ground that there is an error apparent on the face of the order in respect of fact and law and that the claim is in fact is not barred by limitation.

2. We have given our reasons for dismissing the O.A. The review petitioner has sought to re-argue the matter and this is beyond the scope of review jurisdiction. The R.P. has no merit and the same is dismissed by circulation as provided by the rules.

(A.K.MISHRA)
Member(J)

M.R.Kolhatkar
(M.R.KOLHATKAR)
Member(A)

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dd. 27/8/97
Order/Judgment despatched
to Applica^{nt} (s)
on 8/9/97

8/9/97